

DAILY BOARD (C.R. NO.20)
HIS HONOUR JUDGE SHRI. S. G. BORLEPWAR
(21.09.2020)

CIVIL SIDE

No.	Case No.	Title	Name of Advocate
<u>FRAMING ISSUES</u>			
1.	Suit 100359/2016	The Board of Trustees of the Port of Mumbai Vs 1.Ms.Jai Maa Amhey Implex 2.Ms.Ace Shipping and Offshore Co.Ltd. 3.Seahorse Ship Agencies Pvt Ltd	Ms. M. V. Kini and Co.
2.	Suit - 102411/2016	Shri. Satyendra Kumar S/O. Shri. Shanti Swaroop Mahesh Vs 1.Mahesh Ramji Kakrecha 2.Sonali Mahesh Kakrecha	Pawan Tiwari
3.	Suit - 100594/2016 (Counter C./23/2017)	M/s. Kores India Ltd. Vs Mr. Nishith Bhatt	Manmohankumar K.
4.	Suit - 100651/2016	Deepak N. Shah Vs 1.Panchsheel Condominium 2. President of Condominium 3.Secretary of Condominium 4.Board of Managers	M/s. Singhania and Co.
5.	Suit - 101694/2016	1.Byram Phiroze Shroff 2.Annahita Desai 3.Cushru Phiroze Shroff 4.Aspi Phiroze Shroff Vs	M. S. Bodhanwall and Co.

		1. Central Bank of India 2. RTG Share Broking Ltd. 3. Roshan Homi Choksey	
6.	Suit - 102482/2016	M/s. Odhawji Lawji and Company Vs 1. Union Bank Of India-The Chairman 2. Union Bank of India-GM 3. Union Bank of India-GM	Darshana Gangar
7.	Suit - 100240/2017	Mr. Prakash Bhagwandas Thakur Vs Mr. Arjun Patil	K. P. Dubey and S. R. Maruya
<u>ADDITIONAL ISSUES</u>			
8.	Suit – 104636/2013 (Notice of Motion - 4654/2019)	IQBAL AHMED MAKANDAR Vs MRS. BHAVNA RAJESH KAJANI	V. Mishra and Co.